

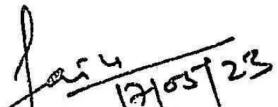
OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
SHAHDARA DISTRICT, KARKARDOOMA COURTS, DELHI

ORDER

The following postings and transfers are hereby made with immediate effect:

S No.	Name	From	To
1.	Ms. Meenakshi Jasoria, (EC:3460)	P.A. in the Office Pool, Shahdara District, Karkardooma Courts, Delhi.	P.A. in the Court of Ms. Bhawani Sharma, ASJ-01 (POCSO), Shahdara District, Karkardooma Courts, Delhi.
2.	Sh. Vikas Kumar (EC: 79415867)	P.A. in the Court of Ms. Bhawani Sharma, ASJ-01 (POCSO), Shahdara District, Karkardooma Courts, Delhi.	P.A. in the Office Pool, Shahdara District, Karkardooma Courts, Delhi.

Non-compliance of the above directions or immediately proceeding on leave shall be viewed seriously and the official shall be liable for suitable disciplinary action.


(SHAIL JAIN)
Principal District & Sessions Judge
Shahdara District, KKD Courts, Delhi.

No. 4294-4302 /Admn./P&T/SHD/KKD/2023

Dated 17/05/23

Copy forwarded for information and necessary action to:

1. The Principal District & Sessions Judge (HQ), Delhi.
2. Administrative Officer, Admn.I, O/o Principal District & Sessions Judge (HQ), Delhi.
3. The Officer-In-Charge, Administration Branch, Shahdara District, Karkardooma Court, Delhi.
4. The Accounts Officer, Accounts Branch, Shahdara District, Karkardooma Court, Delhi.
5. Officers/Officials concerned.
6. Dealing Officials Personal File/Leave/CR.
7. Dealing Official, "LAYERS" Seat, Administration Branch, Tis Hazari Courts, Delhi.
8. PS to the undersigned.
9. Website Committee, Tis Hazari Courts/Karkardooma Courts, Delhi.


Principal District & Sessions Judge
Shahdara District, KKD Courts, Delhi.